

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.255 of 2012

(Arising out of OIO-13/MP/SURAT/2012 dated 16/01/2012 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Vimal Kumar Sekhani

.....Appellant

Director Of M/S, Nemlaxmi Books India P Ltd Plot No. 223, Plot No. 10-27,
Block No. 226, Plot No. 13-17, Gidc, Village : Masma, Taluka : Oplad,
SURAT, GUJARAT

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

Shri Mukund Chouhan, Advocate for the Appellant
Shri. R P Parekh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 28.07.2022

DATE OF DECISION: 10.08.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 254 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**